Criminal cases against serving IPS officers

1902. SHRI THOMAS SANGMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of criminal cases registered, sanction for the criminal prosecution granted, cases for sanction pending, request for sanction rejected separately against serving officers of Indian Police Service (IPS), year-wise and State-wise;
- (b) the total number of cases where serving IPS officers are currently undergoing criminal trial, State-wise; and
- (c) the total number of cases where serving IPS officers have been convicted or acquitted in criminal proceedings, year-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) The information is being collected and will be laid on the table of the House.

Increase in unemployment despite increasing economic growth rate

1903.DR. MANOHAR JOSHI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the unemployment in the country has increased despite increasing economic growth rate;
 - (b) if so, the details thereof and the reasons therefor;
 - (c) whether such growth is limited to certain sectors only;
 - (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken by Government to increase employment growth at par with economic growth rate?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) and (b) Reliable estimates of employment and unemployment are obtained through quinquennial labour force surveys conducted by National Sample Survey Organisation (NSSO) and data for Gross Domestic Product are complied quarterly and annually by Central Statistical Organisation. Last quinquennial labour force survey was conducted during 2004-05. Employment elasticity with respect to Gross Domestic Product measured as employment content of growth seems to have improved significantly from 0.15 during 1993-94 - 1999-2000 to 0.44 during 1999-2000